

THE HIGH COURT OF ORISSA, CUTTACK
NOTICE

Dated, the 18th May, 2021

It is hereby notified for information of all concerned that due to some technical glitch in DNS of the shcil e-stamp services, the e-Payment of Court fees may be inaccessible through usual mode for some time. Hence it is requested that the Citizens and learned Advocates may access e-Court Fees services through the website of www.stockholding.com by visiting to "Products & Services" page and selecting "eStamp services" and choosing the option of "e-Court fees".

BY ORDER

Sd/-

S.K.Mishra

18.05.2021

REGISTRAR (JUDICIAL)